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Title: Introduction of Central Road Fund (Amendment) Bill, 2006.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): I beg to move for leave to introduce a Bill further to amend the Central Road Fund Act, 2000.

MR. SPEAKER : The question is:

"That leave be granted to introduce a Bill further to amend the Central Road Fund Act, 2000."

The motion was adopted.

SHRI T.R. BAALU : I introduce** the Bill.

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** Introduced with the recommendation of the President